

HCC NO. 7/2025

HIGH COURT OF KARNATAKA,
BENGALURU-1
DATED: 29th March 2025.

Short Re-tender Notification

Under Phase-III of e-Courts project, the High Court of Karnataka, invites short re-tender for procurement of 410 nos. of PDF Toolkit Software application as a service in the Digital Courts of the High Court of Karnataka, Principal Bench and Benches at Dharwad and Kalaburagi and District Judiciary in the State through Karnataka Public Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the re-tender is fixed as **07.04.2025 at 4.00 PM** For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Yours faithfully,

Sd/-

(N. G DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU